

**LOK SABHA**

**UNSTARRED QUESTION NO. 2674**

**TO BE ANSWERED ON 12.03.2018**

**CNG COVERAGE IN THE COUNTRY**

**2674. SHRI CHIRAG PASWAN:  
SHRI VINOD LAKHAMASHI CHAVDA:  
SHRI PARBHUBHAI NAGARBHAI VASAVA:  
SHRI GEORGE BAKER:  
SHRI ANIL SHIROLE:  
PROF. RICHARD HAY:**

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

- (a) whether the Government proposes to set up CNG facility in the different locations of Bihar especially in the District of Jamui and if so, the details thereof and the steps taken in this regard;
- (b) whether the Government proposes to open CNG filling station in Kutch district by GAIL and if so, the details thereof and the time by which the said CNG station is likely to be set up;
- (c) the demand and supply difference of CNG in various States during the last three years and the current year in the country and the reasons therefor along with the steps taken/being taken by the Government to meet the increasing demand of CNG in the country, State/UT-wise including Gujarat, West Bengal and Maharashtra;
- (d) whether the Government has received proposals from various States including Gujarat to set up CNG stations and if so, the details thereof along with the steps taken by the Government to expand the coverage of CNG across the country in a time-bound manner; and
- (e) the number of States/cities where CNG is still not being used in the country, State/UT-wise?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)**

**MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a): The Government has established Petroleum & Natural Gas Regulatory Board (PNGRB) under the PNGRB Act, 2006, in the year 2007 which is the authority to grant authorization for the development of Gas Pipelines and City Gas Distribution (CGD) network in Geographical Areas (GAs) through open bidding process, wherein, both public and private entities can participate. Patna has been authorized for CGD development in Bihar to GAIL (India) Ltd. Further, PNGRB has issued Public Notice for 9th round of CGD bidding, which includes 3 GAs in the state of Bihar covering 6 districts viz. Aurangabad, Begusarai, Gaya, Nalanda, Kaimur and Rohtas.

Development of CGD network including setting up of CNG stations in the District Jamui, would be considered in the future bidding rounds depending on natural gas pipeline connectivity/gas availability and techno commercial viability of city gas distribution.

(b): Kutch (West) GA in the state of Gujarat has been authorized for CGD development by PNGRB to

Gujarat Gas Limited (GGL) and Kutch (East) GA has been authorized for CGD development by PNGRB to Jay Madhok Energy Pvt. Limited. As on 31.01.2018, GGL is operating 2 CNG stations in Kutch West GA.

(c) to (e): The Government has accorded priority in domestic gas supply to meet the entire requirement of CNG (Transport) and PNG (Domestic) segment of City Gas Distribution (CGD). As per information received from Petroleum Planning & Analysis Cell (PPAC), CNG sales by CGD entities in India during last three years and current year upto September, 2017 is as under:

Year	2014-15	2015-16	2016-17	2017-18(P)(April-September,17)
Sales (in TMT)	2037	2155	2365	1294

Based on the information received from Petroleum Planning & Analysis Cell (PPAC), list of Geographical Areas, state wise where CNG is being used as on 1.01.2018 is at **Annexure**.

In order to strengthen the PNG network across the country including Gujarat, West Bengal and Maharashtra, the Government has taken following steps:

- i. Domestic gas, which is cheaper than imported gas, has been allocated to meet the entire requirement of PNG (Domestic) and CNG (Transport) segments of City Gas Distribution (CGD) sector and it has been kept under no cut category.
- ii. Public Utility Status granted to CGD Projects by Ministry of Labour and Employment.
- iii. Ministry of Defence has issued guidelines for use of PNG in its residential areas / unit lines
- iv. Department of Public Enterprises (DPE) has issued guidelines to Public Sector Enterprises (PSEs) to have the provisions of PNG in their respective residential complexes.
- v. Ministry of Housing and Urban Affairs (MoHUA) has issued advisory to State Governments on following aspects, (a) to standardize the Road Restoration/permission charges along with time bound permission in accordance with the local conditions; (b) earmarking of land plot for development of CNG Stations at the planning stage of town/city and same should be specified in the revised Master Plan; and (c) relevant modification in building by-laws for providing gas pipeline infrastructure in residential & commercial buildings at architectural design stage.
- vi. Further, MoHUA has directed to Central Public Works Department (CPWD) & National Building Construction Corporation Ltd. (NBCC) to have the provisions of PNG in all Government Residential complexes.
- vii. In the FY 2017-18 planned Capital Expenditure of Rs.3400 Crore has been planned, against which Rs.1308 Crore has been utilized in first three quarters of 2017-18. Further it is planned to increase the Planned Capital Expenditure to Rs.4130 Crore in the FY 2018-19.
- viii. Petroleum & Natural Gas Regulatory Board (PNGRB) is reviewing the current regulatory framework to invite bids for development of city gas network projects.
- ix. PNGRB has identified 86 new Geographical Areas for the development for city gas networks.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (c) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 2674 TO BE ANSWERED ON 12.03.2018 REGARDING CNG COVERAGE IN THE COUNTRY

Sr. No.	State/UT	Name of Cities/Geographical Area (GA)	Number of CNG Stations as on 1.01.2018
1	Delhi	NCT of Delhi (including Noida & Ghaziabad)	424
2	Maharashtra	Mumbai, Greater Mumbai including Thane City, Mira Bhayender, Navi Mumbai, Ambernath, Bhiwandi, Kalyan, Dombivli, Badlapur, Ulhasnagar, Panvel, Kharghar & Talaja, Pune City including Pimpri Chinchwad along with adjoining contiguous areas of Hinjewadi, Chakan & Talegaon GA, Raigarh District and Palghar and Thane Rural.	257
3	Gujarat	Gandhinagar, Mehsana, Sabarkantha and Patan, Surat Bharuch-Ankleswar GA, Nadiad GA, Navsari GA, Rajkot GA, Surendra Nagar GA, Hazira GA, Valsad GA, Jamnagar GA, Bhavnagar GA, Kutch (West) GA, Kutch (East) GA, Amreli District GA, Dahej Vagra Taluka GA, Dahod District GA, Panchmahal District GA, Anand (Exclusive area authorised) district GA, Ahmedabad (Excluding area already authorised) district GA, Vadodara, Vadodara Rural and Ahmedabad Urban, Anand and Palanpur.	414
4	Haryana	Faridabad, Gurugram, Sonapat, Rewari	46
5	Uttar Pradesh	Meerut, Divyapur, Mathura, Agra, Kanpur, Bareilly, Lucknow, Moradabad, Firozabad Geographical Area	67

		(TTZ), Khurja, and Allahabad	
6	Telangana	Hyderabad	29
7	Andhra Pradesh	Vijayawada, Kakinada, East Godavari and West Godavari	18
8	Rajasthan	Kota	3
9	Madhya Pradesh	Dewas, Vijaipur, Indore including Ujjain, Gwalior	26
10	Tripura	Agartala	6
11	West Bengal	Kolkata	7
12	Karnataka	Bengaluru	3
13	Chandigarh	Chandigarh	2
14	Daman and Diu	Daman and Diu	1
15	Dadra & Nagar Haveli	Dadra & Nagar Haveli	1
16	Odisha	Bhubaneswar	2

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